NOTIFICATION

The President is pleased to accept the notice for voluntary retirement of Smt. Swarnalatha A. Kulkarni, Chief Accounts Officer, Central Excise, Bangalore – II Commissionerate under Rule 48 of Central Civil Services (Pension) Rules, 1972 with effect from 10th July, 2017 (afternoon).

(M.K. Gupta)
Under Secretary to the Government of India
Tel. No. 23095528

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise, Bangalore Zone, C.R. Building, Queen’s Road, Bengaluru-560001.
3. PS to Chairperson,CBEC/All Members (CBEC)/Commissioner, (Coordination)/Director (Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder.